NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
1- MA. 254/00 for appropriate orders. 2 - MA. 339/00 for appropriate orders - Bench	4. order dated 10.04.2000 Adjourned to 11.05.2000 for filing of Counter. Member (J). 5. order dated 11.5.2000 Due to Bharat Bandh, none appeared. In view of this adjourned to 12.05.2000. M.A. 254/2000 and M.A. 339/2000 to lie over Vice-Chairman, 11/5.

6. Order dated 12.5.2000

Heard Shri S.S.Das, learned counsel for the petitioner and Shri U.B.Mohapatra, learned Addl. Standing Counsel on M.A.264/2000 filed by the applicant and M.A. 339/2000 filed by the respondents. In the O.A. the applicant has prayed for cancellation the 2nd notification and for direction to departmental authorities to make selection from amongst the candidates who applied pursuant to 1st notification for the post in question. In the M.A. filed by the applicant it has been stated that he has been selected for the post of E.D.B.P.M., Nalabahar and he is due to go for traning, but because of pendency of this case his training has been stopped and he is not being sent for training. It has been submitted by the petitioner that in case he is sent for training he does not have any wish to pursue this O.A. Respondents have not filed any counter to the O.A. In M.A.339/2000 filed by the respondents it has been submitted that the applicant has been duly selected and no illegality has been committed in this case requiring intervention by the Tribunal. It is submitted by Shri U.B.Mohapatra that after the O.A. is disposed the applicant would be sent for training. In view of the submissions made by the learned counsel for both sides this O.A. is disposed of with a direction to respondents(Department) to send the applicant

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL

for training within a period of seven days from the date of receipt of this order.

Both the M.A.s are disposed of in view of disposal of the C.A. sa above, but without any order as to costs

VICE-CHAIRMAN
12/5/2000

Copies of order
dt 12/5/2000 issued
to counsel for both
sides.

17/5